

(d) The break up by service to which the incumbents as on 1 April 1991 belong is given as under:

| S. No. | Service                | Secretary level |
|--------|------------------------|-----------------|
| 1.     | IAS                    | 78              |
| 2.     | IA & AS                | 1               |
| 3.     | IRS (C & CE)           | 1               |
| 4.     | IRS (IT)               | 1               |
| 5.     | IDAS                   | 1               |
| 6.     | IPS (Police)           | 4               |
| 7.     | IPS (Postal)           | 1               |
| 8.     | IRAS                   | 2               |
| 9.     | IRTS                   | 2               |
| 10.    | IES/ISS                | 2               |
| 11.    | Indian Foreign Service | 3               |
| 12.    | IRSE/IRSME/IRSEE etc.  | 4               |
| 13.    | CPES                   | 1               |
| 14.    | ILS                    | 4               |
| 15.    | Others*                | 19              |
|        | Total                  | 124             |

\*This includes officers who do not belong to any organised Central Service.

### **Drinking Water Crisis in Saurashtra, Gujarat**

477. SHRI KASHIRAM RANA: Will the PRIME MINISTER be pleased to state:

(a) whether a scheme involving an amount of Rs. 650 crores for providing drinking water to Saurashtra area in Gujarat submitted by the State Government of Gujarat was approved by Union Government;

(b) if so, when and the amount likely to be provided by the Union Government for this scheme; and

(c) the stage at which the scheme stands at present?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) No, Sir.

(b) Does not arise.

(c) The State Government of Gujarat has approved the scheme in principle and Gujarat State Construction Corporation has been assigned to work as nodal agency for inviting tenders.

### **Investigation into Assassination of Former P.M. Shri Rajiv Gandhi**

478. SHRI ARJUN CHARAN SETHI: Will the PRIME MINISTER be pleased to state:

(a) the terms of reference of the Special Investigation Team going into the assassination of former Prime Minister Shri Rajiv Gandhi at Sriperumbudur; and

(b) the progress of the investigation made till date and the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) The case has been entrusted by Government to the Central Bureau of Investigation. No terms of reference for investigation are required in such cases because the investigation is conducted under the relevant provisions of Law i.e. Criminal Procedure Code.

(b) The investigation is in progress and divulging information at this juncture may not be in the interest of further investigation.